

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/14	TP 65/16 (RA 1/16)	Hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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28. TRIMURTHI B-S  
9686289794

Respondent- nos. 1 & 10

*Trim B.S*

2. *Ipolti*  
J. Sagari Associates  
9663309318

Renew Applicant

*Ipolti*

3. *Pradip Sanniah*

Respondent 2 - 7

*Pradip Sanniah*

4. *Rahul M*  
+91-9538003963

Respondent No. 9

*Rahul M*

5. *Rashan Jacob*

Petitioner

*Rashan Jacob*

9538528919

P.T.O.

Counsel for petitioner is present in RA No.1/16. Heard him. Counsel for R-4 and 5 is present. Heard him. He has filed written arguments. Counsel for R-1 is present. He has adopted the arguments of the counsel for R-4 and R-5. Counsel for R-2 is present. Heard him. Counsel for R-3 is present. He has adopted the arguments of R-2. Counsel for R-4 has relied on certain rulings.

Parties are directed to file written arguments if any with the Registry within one week. List RA 01/16 for orders on 11.08.2017.

Counsel for petitioner is present and counsel for respondents is also present. Counsel for R-4 and R-5 has filed a memo containing the details of events.

RA 01/16 is pending.

List it on 11.08.2017.

MEMBER (J)

MEMBER (T)